


Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Member

10/9/1987

The applicant has not exhausted his remedy by filing an appeal to the competent authority. He may do so and delay in this regarding limitation as bar be condoned if he files appeal within one month of the date of this order. With this the applicant withdraws the application. The case is disposed of as withdrawn.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member